

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00292/2018**

Thursday this the 22<sup>nd</sup> day of March, 2018

**CORAM:**

**Hon'ble Mr. U. Sarathchandran, Judicial Member  
Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**

Adarsh S.P  
S/o.G.Sukumaran Nair  
S.P.Bhawan  
Chavadinada  
Venganoor  
Thiruvananthapuram-695 523 ..... **Applicant**

**(By Advocate – Mr.Varun C.Vijay)**

**V e r s u s**

1. Union of India  
Represented by the Secretary to Government  
Integrated Headquarters  
Ministry of Defence (Navy)  
Directorate of Civilian Personal  
Delhi – 110 011
2. The Flag Officer,  
Commander-in-Chief  
Southern Naval Command  
Naval Base, Kochi – 682 004
3. Chief Staff Officer  
Southern Naval Command  
Naval Base, Kochi-682 004
4. Staff Officer (Civilian Recruitment)  
Southern Naval Command  
Kochi – 682 004 ..... **Respondents**

**(By Advocate – Mrs.P.K.Latha,ACGSC)**

This Original Application having been heard on 22.03.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)**Per: Mr. E.K. Bharat Bhushan, Administrative Member**

Applicant had joined as Multi Tasking Staff (MTS for short) under respondent no.2 on 17.7.2017. He had submitted a resignation from service on 10.10.2017. He states that he had submitted this resignation due to personal reasons and would like to withdraw the same. He submits that he had represented to respondent no.2 vide Annexure A-4 requesting that his resignation may be treated as withdrawn.

2. Mrs.Vandhana representing Mrs.P.K.Latha, ACGSC takes notice on behalf of the respondents. Heard both sides and perused the documents.

3. We feel that at this point, interests of justice will be met if a direction is issued to respondent no.2 to consider a detailed representation, if the applicant chooses to file one within 15 days of receipt of a copy of this order. In the event that such a representation is filed, respondent no.2 shall consider the same on merit and arrive at a considered decision within one month from the date of receipt of such representation.

4. The Original Application is disposed of as above. No costs.

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)  
JUDICIAL MEMBER**

**List of Annexures**

Annexure A-1 - True copy of the Memorandum of offer dated 5.7.2017

Annexure A-2 - True copy of the communication addressed to the applicant with respect to the provisional selection to the post of MTS

Annexure A-3 - True copy of the communication dated 17.7.2017 with respect to the appointment of the applicant

Annexure A-4 - True copy of approximate copy of the request to withdrawal of the resignation).no.542/A/24/13/MHA/15 (Adm).

\*\*\*\*\*